

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/965(CHE)/2023

PETITION NUMBER : CP/729/IB/2018

NAME OF THE APPLICANT : State of Tamil Nadu, Commercial Taxes
and Registration Department

NAME OF THE RESPONDENT(S) : P.Suresh Srinivasan (Liquidator) of
M/s Briar Knoll Mills Pvt Ltd and another

UNDER SECTION : Sec 42 of IBC, 2016

ORDER

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. None for the Respondent.

Respondent is given last opportunity to file reply.

Reply may be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **14.06.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)